

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated 12.03.2026

CAUSE LIST OF THIRD MEMBER MATTERS, PART HEARD MATTERS, CONSOLIDATION PETITIONS, SPECIAL CONSTITUTION, STAY APPLICATIONS AND EARLY HEARING PETITIONS

FOR 13-March-2026 (FRIDAY) Hybrid Mode AT 10:30 A.M.AS PER ANNEXURE- 'B'

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

Court No. 01

EARLY HEARING PETITIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	IT(IT)A	48	DEL	2026	2023-24	[A] PRATT & WHITNEY CANADA CORP.	D			
2	IT(IT)A	57	DEL	2026	2019-20	[A] PRATT & WHITNEY CANADA (SEA) PTE. LTD.	D			
3	ITA	623	DEL	2026	2014-15	[A] TRANSPARENT AGRO PRIVATE LIMITED	A			
4	ITA	624	DEL	2026	2015-16	[A] TRANSPARENT AGRO PRIVATE LIMITED	A			
5	ITA	625	DEL	2026	2016-17	[A] TRANSPARENT AGRO PRIVATE LIMITED	A			
6	ITA	626	DEL	2026	2018-19	[A] TRANSPARENT AGRO PRIVATE LIMITED	A			
7	ITA	627	DEL	2026	2020-21	[A] TRANSPARENT AGRO PRIVATE LIMITED	A			
8	ITA	1978	DEL	2026	2010-11	[A] KATYAINI IMAGES (INDIA) PVT LTD	SMC			
9	ITA	2317	DEL	2026	2024-25	[A] DELHI MEDICAL ASSOCIATION	C			
10	ITA	2318	DEL	2026	2024-25	[A] DELHI MEDICAL ASSOCIATION	C			
11	MA	117	DEL	2026	2011-12	[A] PETRONET LNG LTD.	G			
12	MA	118	DEL	2026	2009-10	[A] PETRONET LNG LTD.	G			
13	MA	119	DEL	2026	2010-11	[A] PETRONET LNG LTD.	G			

STAY APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	SA	116	DEL	2026	2013-14	[A] JANGID INTERIOR DECOR PRIVATE LIMITED.	A			
2	SA	117	DEL	2026	2015-16	[A] JANGID INTERIOR DECOR PRIVATE LIMITED.	A			
3	SA	118	DEL	2026	2016-17	[A] JANGID INTERIOR DECOR PRIVATE LIMITED.	A			
4	SA	119	DEL	2026	2018-19	[A] JANGID INTERIOR DECOR PRIVATE LIMITED	A			
5	SA	148	DEL	2026	2016-17	[A] ITI GUPTA	E			

SPECIAL CONSTITUTION MATTERS (For Re-Constructions)										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	CO	149	DEL	2016	2007-08	[D] MS. GUPTA AND CO. PVT. LTD.	F	R/C		
2	ITA	6201	DEL	2014	2010-11	[D] M/S. C & S ELECTRIC LTD.	B	R/C		
3	ITA	3048	DEL	2016	2010-11	[A] TRIVENI MOTORS	F	R/C		
4	ITA	480	DEL	2020	2009-10	[A] ARAWALI FINLEASE PRIVATE LIMITED (R/C)	SMC	R/C		

SPECIAL CONSTITUTION MATTERS (For Withdrawals)										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	5741	DEL	2024	2021-22	[A] K.R. PULP AND PAPERS LTD.	I	Limitation- Withdrawal		

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SPECIAL CONSTITUTION MATTERS (For Transfers)										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	7403	DEL	2025	2014-15	[A] NDTV CONVERGENCE LIMITED	E to H/I			
2	ITA	7404	DEL	2025	2014-15	[A] NEW DELHI TELEVISION LIMITED	E to H/I			
3	ITA	7405	DEL	2025	2015-16	[A] NEW DELHI TELEVISION LIMITED	E to H/I			
4	IT(IT)A	31	DEL	2025	2019-20	[A] BECTON DICKINSON INDIA PRIVATE LIMITED	D to H/I			
5	IT(IT)A	32	DEL	2025	2022-23	[A] BECTON DICKINSON INDIA PRIVATE LIMITED	D to H/I			
6	ITA	3911	DEL	2018	2012-13	[A] GLOBAL GREEN COMPANY LTD.	H to DB			
7	ITA	3899	DEL	2019	2015-16	[A] GLOBAL GREEN COMPANY LTD.	H to DB			

CONSOLIDATION PETITIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks		
1	ITA	8518	DEL	2025	2019-20	[A] SCL HEALTHCARE PRIVATE LIMITED	G			
2	ITA	8519	DEL	2025	2020-21	[A] SCL HEALTHCARE PRIVATE LIMITED	G			
3	ITA	8520	DEL	2025	2021-22	[A] SCL HEALTHCARE PRIVATE LIMITED	G			
4	ITA	8521	DEL	2025	2022-23	[A] SCL HEALTHCARE PRIVATE LIMITED	G			
5	ITA	8809	DEL	2025	2022-23	[A] KARAN VIJHANI	A			
6	ITA	8810	DEL	2025	2020-21	[A] KARAN VIJHANI	A			
7	ITA	8811	DEL	2025	2019-20	[A] KARAN VIJHANI	A			
8	ITA	8634	DEL	2025	2023-24	[A] PRABAL ROY	G			
9	ITA	5533	DEL	2025	2016-17	[A] SUBHASH CHANDER GUPTA	F			
10	ITA	5534	DEL	2025	2017-18	[A] SUBHASH CHANDER GUPTA	F			
11	ITA	5535	DEL	2025	2018-19	[A] SUBHASH CHANDER GUPTA	F			
12	ITA	5536	DEL	2025	2019-20	[A] SUBHASH CHANDER GUPTA	F			
13	ITA	5537	DEL	2025	2021-22	[A] SUBHASH CHANDER GUPTA	F			
14	ITA	7488	DEL	2025	2019-20	[A] ABHISHEK GUPTA	E			
15	ITA	7489	DEL	2025	2020-21	[A] ABHISHEK GUPTA	E			
16	ITA	2250	DEL	2026	2018-19	[A] BHARAT BHUSHAN	C			
17	ITA	5614	DEL	2024	2018-19	[D] BHARAT BHUSHAN	A			
18	ITA	5695	DEL	2025	2013-14	[A] PIONEER DEALTRADE PRIVATE LIMITED	F			
19	ITA	5696	DEL	2025	2014-15	[A] M/S PIONEER DEALTRADE PRIVATE LIMITED	F			
20	ITA	5697	DEL	2025	2015-16	[A] M/S PIONEER DEALTRADE PRIVATE LIMITED	F			
21	ITA	5698	DEL	2025	2016-17	[A] M/S PIONEER DEALTRADE PRIVATE LIMITED	F			
22	ITA	8411	DEL	2025	2013-14	[D] M/S PIONEER DEALTRADE PVT LTD	G			
23	ITA	61	DEL	2026	2014-15	[D] M/S PIONEER DEALTRADE PVT LTD	B			
24	ITA	62	DEL	2026	2015-16	[D] M/S PIONEER DEALTRADE PVT LTD	B			
25	ITA	5315	DEL	2025	2015-16	[A] LEON REALTORS PRIVATE LIMITED	E			
26	ITA	5316	DEL	2025	2016-17	[A] LEON REALTORS PRIVATE LIMITED	E			
27	ITA	5383	MUM	2025	2015-16	[D] LEON REALTORS PVT LTD	A			
28	ITA	5414	MUM	2025	2016-17	[D] LEON REALTORS PRIVATE LTD	A			
29	ITA	4657	DEL	2025	2015-16	[D] AASTHA APPARELS PRIVATE LIMITED (E FILE)	B			
30	ITA	4658	DEL	2025	2016-17	[D] AASTHA APPARELS PRIVATE LIMITED (E FILE)	B			
31	ITA	4659	DEL	2025	2017-18	[D] AASTHA APPARELS P. LTD (E FILE)	B			
32	ITA	4660	DEL	2025	2018-19	[D] AASTHA APPARELS PRIVATE LIMITED (E FILE)	B			
33	ITA	4661	DEL	2025	2019-20	[D] AASTHA APPARELS PRIVATE LIMITED (E FILE)	B			
34	ITA	4720	DEL	2025	2013-14	[D] AASTHA APPARELS PRIVATE LIMITED (E.FILE)	B			
35	ITA	4721	DEL	2025	2014-15	[D] AASTHA APPARELS PRIVATE LIMITED (E.FILE)	B			
36	ITA	4662	DEL	2025	2019-20	[D] JBB APPARELS P LTD (E FILE)	B			
37	ITA	5261	DEL	2025	2018-19	[D] JBB APPARELS PRIVATE LIMITED	E			

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38	ITA	5277	DEL	2025	2018-19	[D] JBN APPARELS P LTD	E	
39	ITA	5278	DEL	2025	2019-20	[D] JBN APPARELS P LTD	E	
40	ITA	4631	DEL	2025	2016-17	[A] ALSORG INTERIORS INDIA PRIVATE LIMITED	B	
41	ITA	4632	DEL	2025	2017-18	[A] ALSORG INTERIORS INDIA PRIVATE LIMITED	B	
42	ITA	4633	DEL	2025	2018-19	[A] ALSORG INTERIORS INDIA PRIVATE LIMITED	B	
43	ITA	4634	DEL	2025	2019-20	[A] ALSORG INTERIORS INDIA PRIVATE LIMITED	B	
44	ITA	4635	DEL	2025	2020-21	[A] ALSORG INTERIORS INDIA PRIVATE LIMITED	B	
45	ITA	4636	DEL	2025	2021-22	[A] ALSORG INTERIORS INDIA PRIVATE LIMITED	B	
46	ITA	4637	DEL	2025	2022-23	[A] ALSORG INTERIORS INDIA PRIVATE LIMITED	B	
47	ITA	5321	DEL	2025	2020-21	[D] ALSORG INTERIORS INDIA PRIVATE LIMITED	E	
48	ITA	5399	DEL	2025	2021-22	[D] ALSORG INTERIORS INDIA PRIVATE LIMITED	E	
49	ITA	5400	DEL	2025	2022-23	[D] ALSORG INTERIORS INDIA PRIVATE LIMITED	E	
50	CO	255	DEL	2025	2017-18	[D] KAUSTUBH GUPTA	G	
51	ITA	6169	DEL	2025	2017-18	[D] KAUSTUBH GUPTA	G	
52	ITA	4524	DEL	2025	2017-18	[A] KAUSTUBH GUPTA	B	

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**
AND **SHRI BRAJESH KUMAR SINGH, ACCOUNTANT MEMBER**

Court No. 03

CLARIFICATION MATTERS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks	
1	IT(IT)A	1518	DEL	2025	2022-23	[A] ILLUMINA SINAPORE PTE LTD	D	
2	ITA	1373	DEL	2025	2022-23	[A] AUTOMATION ANYWHERE INC	D	
3	ITA	2963	DEL	2025	2021-2022	[A] AUTOMATION ANYWHERE INC (S/G)	D	S/G
4	ITA	3529	DEL	2023	AY 2021-22	[A] ILLUMINA SINGAPORE PTE LTD (S.G. E-(FILING))	D	S.G. E-(FILING)

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI VIMAL KUMAR, JUDICIAL MEMBER**

Court No. 06

STAY APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks	
1	SA	504	DEL	2024	2021-22	[A] CASIO INDIA COMPANY PRIVATE LIMITED	H	
2	SA	85	DEL	2026	2022-23	[A] KONGSBERG AUTOMOTIVE INDIA PVT LTD	H	
3	SA	107	DEL	2026	2023-24	[A] ERICSSON AB	D	
4	SA	125	DEL	2026	2022-23	[A] MARUTI SUZUKI INDIA LTD	H	
5	SA	140	DEL	2026	2023-24	[A] NOKIA NETWORKS FRANCE	D	
6	SA	145	DEL	2026	2022-23	[A] LIUGONG INDIA PVT LTD	H	
7	SA	150	DEL	2026	2022-23	[A] ZTE CORPORATION	D	
8	SA	160	DEL	2026	2023-24	[A] RAJESHWAR KUMAR MALHOTRA	D	
9	SA	161	DEL	2026	2016-17	[A] YOGESH PRASAD MISHRA	D	
10	SA	162	DEL	2026	2020-21	[A] EDELMANN GMBH	D	
11	SA	165	DEL	2026	2023-24	[A] NEENA MALHOTRA	D	

BEFORE **SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER**
AND **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

Court No. 07

STAY APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks	
1	SA	63	DEL	2026	2022-23	[A] GLOBAL LOGIC INDIA PRIVATE LIMITED	H	
2	SA	64	DEL	2026	2020-21	[A] GLOBALLOGIC INDIA PRIVATE LIMITED	I	
3	SA	65	DEL	2026	2021-22	[A] GLOBALLOGIC INDIA PVT LTD	I	

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4	SA	70	DEL	2026	2018-19	[A] GLOBALLOGIC INDIA P.LTD	I	
5	SA	149	DEL	2026	2022-23	[A] WHIRLPOOL OF INDIA LIMITED	H	
6	SA	151	DEL	2026	2022-23	[A] LF LOGISTICS (INDIA) PRIVATE LIMITED	H	
7	SA	152	DEL	2026	2022-23	[A] PHILIP MORRIS INDIA TRADING PRIVATE LIMITED	H	
8	SA	157	DEL	2026	2021-22	[A] MYKAARMA.COM INDIA PRIVATE LIMITED	I	
9	SA	158	DEL	2026	2022-23	[A] MYKAARMA.COM INDIA PRIVATE LIMITED	H	
10	SA	159	DEL	2026	2018-19	[A] DCM SHRIRAM INDUSTRIES LTD	I	
11	SA	163	DEL	2026	2021-22	[A] FUJIFILM INDIA PRIVATE LIMITED	I	
12	SA	164	DEL	2026	2016-17	[A] CANON INDIA PVT. LTD.	I	

CLARIFICATION MATTERS

Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks
1	CO	192	DEL	2025	2012-13	[A] ALPHA INFRASOLUTION PVT. LTD.	E
2	ITA	1006	DEL	2025	2012-13	[D] ALPHA INFRASOLUTION PVT. LTD.	E

BEFORE **SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**
AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

Court No. 07

PART HEARD MATTERS

Srl	Appeal Number			Assmt. Year	Assessee	Bench	Remarks
1	ITA	5380	DEL	2024	2016-17	[A] M/S MARKK LAMB INTERNATIONAL LTD	E


Assistant Registrar
12-Mar-2026

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Admn/Judicial/Del/2025-26/Friday

Dated: 12.03.2026

**CAUSE LIST OF
MISCELLANEOUS APPLICATIONS
FOR 13-March-2026 (FRIDAY) HYBRID AT 10:30 AM AS PER ANNEXURE-"B"**

BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT

Court No.01

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	388	DEL	2025	2016-17	[A] MIR SINGH	SMC	MS/VP		

**BEFORE SHRI MAHAVIR SINGH, VICE PRESIDENT
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER**

Court No. 01

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	480	DEL	2025	2014-15	[A] EVERGREEN INFRASOLUTIONS PVT LTD	E	MBG/AM		

BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER

Court No. 02

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	76	DEL	2023	2013-14	[D] RAMESH BAI	SMC	CNP/JM		
2	MA	82	DEL	2023	2013-14	[D] OM WATI	SMC	CNP/JM		
3	MA	83	DEL	2023	2013-14	[D] MANGEJ BAI	SMC	CNP/JM		

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI M BALAGANESH, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	361	DEL	2024	2013-14	[D] CLC INDUSTRIES LTD.	I	CNP/JM		
2	MA	362	DEL	2024	2014-15	[D] CLC INDUSTRIES LTD.	I	CNP/JM		
3	MA	393	DEL	2024	2018-19	[D] MAHESH CHAND SHARMA	E	CNP/JM		

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SHRI S RIFAUH RAHMAN, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	167	DEL	2021	2011-12	[D] AMARJIT MOTOR FINANCE PRIVATE LIMITED	A	CNP/JM		
2	MA	243	DEL	2020	2013-14	[D] LOGIX CITY DEVELOPERS PRIVATE LTD.	D	SRR/AM		
3	MA	391	DEL	2022	2018-19	[D] TALENT MANPOWER PLACEMENT AGENCY	H	CNP/JM		
4	MA	458	DEL	2022	2018-19	[D] ABHAY KUMAR JHA	A	SRR/AM		

**BEFORE SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER
AND SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

Court No. 02

MISCELLANEOUS APPLICATIONS										
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author		
1	MA	8	DEL	2024	2010-11	[A] TERVIN ESTATES PVT. LTD.	G	CNP/JM		
2	MA	87	DEL	2024	2016-17	[D] ANKIT JAIN	A	CNP/JM		

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3	MA	102	DEL	2024	2014-15	[D] BRAHMA CENTRE DEVELOPMENT PVT. LTD.	A	CNP/JM
4	MA	110	DEL	2024	2010-11	[D] TERVIN ESTATES PVT. LTD.	G	CNP/JM
5	MA	113	DEL	2024	2014-15	[A] BHAGWANT SINGH CHARITABLE TRUST	A	CNP/JM
6	MA	190	DEL	2023	2017-18	[D] CTC GEOTECHNICAL PRIVATE LIMITED	G	CNP/JM
7	MA	198	DEL	2023	2019-20	[D] DHRUV INDUSTRIES LIMITED	G	CNP/JM
8	MA	200	DEL	2023	2018-19	[D] DHRUV INDUSTRIES LIMITED	G	CNP/JM
9	MA	212	DEL	2023	2019-20	[D] BRIGHT STAR HOTELS PVT. LTD.	G	CNP/JM

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**

Court No. 03

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	215	DEL	2025	2012-13	[A] DHARAM VEER SINGH	SMC	VA/JM

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**

AND **SHRI NAVEEN CHANDRA, ACCOUNTANT MEMBER**

Court No. 03

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	368	DEL	2024	2006-07	[A] M/S. GLOBUS BUILDERS PVT. LTD. (MERGED)	C	VA/JM

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**

AND **SMT. RENU JAUHRI, ACCOUNTANT MEMBER**

Court No. 03

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	254	DEL	2025	2016-17	[A] AJAY KUMAR	A	RJ/AM
2	MA	332	DEL	2025	2013-14	[A] ASPAN ACADEMY NOIDA	A	VA/JM
3	MA	333	DEL	2025	2014-15	[A] ASPAN ACADEMY NOIDA	A	VA/JM

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**

AND **SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER**

Court No. 03

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	219	DEL	2025	2016-17	[D] ADESH KUMAR AGGARWAL	A	AS/AM
2	MA	379	DEL	2025	2007-08	[A] BHARTI AIRTEL LTD.	A	VA/JM
3	MA	380	DEL	2025	2008-09	[A] BHARTI AIRTEL LTD.	A	VA/JM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	393	DEL	2025	2012	[D] SANJEEV SAPRA	SMC	SSG/JM
2	MA	412	DEL	2025	2016-17	[D] ASHWANI KUMAR	SMC	SSG/JM
3	MA	454	DEL	2025	2011-12	[D] NIRAJ KUMAR MURARKA	SMC	SSG/JM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**

AND **SHRI M BALAGANESH, ACCOUNTANT MEMBER**

Court No. 04

MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author	
1	MA	133	DEL	2025	2012-13	[D] APPLE NATURAL RESOURCES PVT. LTD.	A	SSG/JM
2	MA	178	DEL	2025	2017-18	[D] AUTONOMY HOMES P.LTD	A	SSG/JM

Assistant Registrar

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER

Court No. 06

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	419	DEL	2025	2020-21	[A] RAVINDER KUMAR JHA	SMC	MBG/AM	
2	MA	427	DEL	2024	2011-12	[A] GAURAV SHARMA	SMC	MBG/AM	

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI ANUBHAV SHARMA, JUDICIAL MEMBER

Court No. 05

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	306	DEL	2024	2017-18	[D] WHIRLPOOL OF INDIA LTD	I	AS/JM	
2	MA	371	DEL	2025	1998-99	[D] KIMTI LAL JAIN	C	AS/JM	
3	MA	464	DEL	2025	2018-19	[D] PURNIMASAREEN	F	AS/JM	

BEFORE SHRI M BALAGANESH, ACCOUNTANT MEMBER
AND SHRI VIMAL KUMAR, JUDICIAL MEMBER

Court No. 06

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	40	DEL	2024	2015-16	[D] LOGIX BUILDCON PRIVATE LIMITED	E	VK/JM	
2	MA	70	DEL	2024	2014-15	[A] SSC HOSPITALITY PVT LTD (E FILE)	G	VK/JM	
3	MA	84	DEL	2024	2017-18	[A] FRIENDS TELECOM PVT. LTD.	B	VK/JM	
4	MA	92	DEL	2022	2012-13	[D] VIRAMGAM MAHESANA PROJECTS PVT. LTD.	G	VK/JM	
5	MA	121	DEL	2025	2013-14	[D] PUNEET SINGH MEHNDIRATTA	F	MBG/AM	
6	MA	166	DEL	2021	2009-10	[D] JAGAT OVERSEAS	C	VK/JM	
7	MA	199	DEL	2021	2010-11	[A] M/S. PALIWAL INFRASTRUCTURE PVT. LTD.	F	VK/JM	
8	MA	235	DEL	2025	2012-13	[D] BHUVAN DEVELOPERS PRIVATE LIMITED	A	MBG/AM	
9	MA	297	DEL	2024	2019-20	[D] ARUN YADAV (E FILE)	A	VK/JM	

BEFORE SHRI RAMIT KOCHAR, ACCOUNTANT MEMBER
AND SHRI RAJ KUMAR CHAUHAN, JUDICIAL MEMBER

Court No. 07

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	452	DEL	2025	2017-18	[D] ROLLS-ROYCE INDIA PRIVATE LIMITED	H	RKC/JM	

BEFORE SHRI S RIFAUR RAHMAN, ACCOUNTANT MEMBER
AND SHRI VIMAL KUMAR, JUDICIAL MEMBER

Court No. 06

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	312	DEL	2023	2011-12	[D] RAJIV KUMAR	D	SRR/AM	

BEFORE SHRI ANUBHAV SHARMA, JUDICIAL MEMBER
AND SHRI AMITABH SHUKLA, ACCOUNTANT MEMBER

Court No. 05

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	413	DEL	2025	2012-13	[A] ADHUNIK TECHNOLOGY PVT. LTD	F	AS/JM	

Assistant Registrar

MISCELLANEOUS APPLICATIONS.									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	354	DEL	2025	2019	[D] B.C.ENTERPRISES	SMC	RKC/JM	
2	MA	431	DEL	2025	2006-07	[D] M/S. AEZ INFRATECH PVT. LTD.	B	RKC/JM	
3	MA	432	DEL	2025	2008-09	[D] M/S. AEZ INFRATECH PVT. LTD.	B	RKC/JM	
4	MA	433	DEL	2025	2011-12	[D] M/S. AEZ INFRATECH PVT. LTD.	B	RKC/JM	
5	MA	461	DEL	2025	2018-19	[A] DLF LIMITED	B	RKC/JM	

***REST OF MISCELLANEOUS APPLICATIONS ARE ADJOURNED AS PER ANNEXURE-'A'.**


Assistant Registrar
12-Mar-2026

INCOME TAX APPELLATE TRIBUNAL: DELHI BENCHES: NEW DELHI

Date: 12th March, 2026

The following Miscellaneous Applications fixed for hearing on 13.03.2026 are adjourned as per list below: -

BEFORE **SHRI MAHAVIR SINGH, VICE PRESIDENT**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS						Adjourned to 17.04.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author
1	MA	349	DEL	2025	2014-15 [D] NYMPHEA DEVELOPERS PVT. LTD.	I	MA/AM

BEFORE **SHRI VIKAS AWASTHY, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS						Adjourned to 17.04.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author
1	MA	481	DEL	2025	2013-14 [D] GUJARAT GUARDIAN LTD.	D	VA/JM
2	MA	482	DEL	2025	2014-15 [D] GUJARAT GUARDIAN LTD.	D	VA/JM
3	MA	483	DEL	2025	2014-15 [D] GUJARAT GUARDIAN LTD.	D	VA/JM

BEFORE **SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS						Adjourned to 17.04.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author
1	MA	458	DEL	2025	2015-16 [A] GHAZIABAD ORGANICS LTD.	B	SSG/JM
2	MA	479	DEL	2025	2018-19 [D] GSP POWER SYSTEMS PVT. LTD.	B	SSG/JM

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI YOGESH KUMAR US, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS						Adjourned to 17.04.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author
1	MA	76	DEL	2024	2019-20 [A] IRONMAN SECURITY SERVICES PVT. LTD. (E FILE)	G	YK/JM
2	MA	77	DEL	2024	2018-19 [A] IRONMAN SECURITY SERVICES PVT. LTD. (E FILE)	G	YK/JM
3	MA	340	DEL	2025	2013-14 [A] DSC LIMITED	B	MBG/AM

BEFORE **SHRI ANUBHAV SHARMA, JUDICIAL MEMBER**
AND **SHRI MANISH AGARWAL, ACCOUNTANT MEMBER**

MISCELLANEOUS APPLICATIONS						Adjourned to 17.04.2026	
Srl	Appeal Number			Assmt. Year	Assessee	Bench	TO Author
1	MA	451	DEL	2025	2010-11 [D] RIO TINTO INDIA PRIVATE LIMITED	H	AS/JM


Assistant Registrar
12-Mar-2026

INCOME TAX APPELLATE TRIBUNAL : DELHI BENCHES : NEW DELHI

Dated 12th March, 2026

Links of the Court Rooms of ITAT, Delhi Benches for Joining through Video Conferencing on 13.03.2026:-

Court No.	Room	Meeting link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)
Court Room 1		https://itatdelhizone.webex.com/meet/court_room_1	25180242862
Court Room 2		https://itatdelhizone.webex.com/meet/court_room_2	25191305622
Court Room 3		https://itatdelhizone.webex.com/meet/court_room_3	25177451276
Court Room 4		https://itatdelhizone.webex.com/meet/court_room_4	25142052414
Court Room 5		https://itatdelhizone.webex.com/meet/court_room_5	25126239355
Court Room 6		https://itatdelhizone.webex.com/meet/court_room_6	25119658243
Court Room 7		https://itatdelhizone.webex.com/meet/Court_Room_7	25127955211
Court Room 8		https://itatdelhizone.webex.com/meet/court_room_8	25104506738
Court Room 9		https://itatdelhizone.webex.com/meet/Court_Room_9	25176466721

The counsels can join the Hybrid Court Room through the above mentioned Video Conferencing links.

1. Links will be open at-least 15 minutes before the commencement of the Bench proceedings.
2. The links will remain active when the bench is sitting during Court hours of the Tribunal.
3. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
4. The Counsels/DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
5. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
6. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
7. Paper Books, Synopsis, Written submissions etc., should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing though Virtual Mode.


Assistant Registrar